

Literacy Target For 1983-84

1992. SHRI AMARSINH RATHAWA:
Will the Minister of EDUCATION AND
CULTURE be pleased to state :

(a) what is the literacy target fixed
for the year 1983-84 in each State parti-
cularly in rural areas; and

(b) how far it is being implemented ?

THE MINISTER OF STATE OF THE
MINISTRIES OF EDUCATION AND
CULTURE AND SOCIAL WELFARE

(SHRIMATI SHEILA KAUL) (a)
A statement showing target fixed under
Adult Education Programme for 1983-84
is attached. No separate target for rural
areas has been fixed. However, over
90 % of Adult Education Centres are in
rural areas.

(b) As against the target of 52.07
lakhs fixed for the year 1983-84, the act-
ual coverage at the end of December, 1983
according to the monitoring reports recei-
ved from States and Union Territories
was 46,04, 144. It is expected that the
target will be fully achieved.

Statement

| S. No. | States/U.Ts | Target fixed by Planning Commission |
|--------|------------------|--|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 4.60 |
| 2. | Assam | 2.25 |
| 3. | Bihar | 5.50 |
| 4. | Gujarat | 3.00 |
| 5. | Haryana | 1.20 |
| 6. | Himachal Pradesh | 0.30 |
| 7. | Jammu & Kashmir | 0.75 |
| 8. | Karnataka | 2.50 |
| 9. | Kerala | 1.00 |
| 10. | Madhya Pradesh | 5.00 |
| 11. | Maharashtra | 3.50 |
| 12. | Manipur | 0.36 |
| 13. | Meghalaya | 0.36 |
| 14. | Nagaland | 0.18 |
| 15. | Orissa | 1.53 |
| 16. | Punjab | 1.00 |
| 17. | Rajasthan | 3.00 |
| 18. | Sikkim | 0.15 |
| 19. | Tamil Nadu | 4.25 |

| 1 | 2 | 3 |
|---------|-------------------|-------|
| 20. | Tripura | 0.40 |
| 21. | Uttar Pradesh | 5.50 |
| 22. | West Bengal | 4.56 |
| 23. | A & N Islands | 0.02 |
| 24. | Arunachal Pradesh | 0.20 |
| 25. | Chandigarh | 0.06 |
| 26. | D & N Haveli | 0.02 |
| 27. | Delhi | 0.50 |
| 28. | Goa, Daman & Diu | 0.08 |
| 29. | Lakshadweep | 0.01 |
| 30. | Mizoram | 0.11 |
| 31. | Pondicherry | 0.18 |
| Total : | | 52.07 |

**Felling of DTC Bus from I.T.O. Bridge
in to Jamuna**

1993. SHRI DIGAMBAR SINGH :
Will the Minister of SHIPPING AND
TRANSPORT be pleased to state :

(a) whether a Delhi Transport Corpo-
tation bus fell into Jamuna from the
ITO bridge on the morning of the 10
February, 1984;

(b) if so, the number of persons killed
and injured as a result thereof;

(c) whether any investigation had been
made into this accidents and if so, the
outcome thereof;

(d) whether earlier also such accidents
had taken place at the ITO bridge; and

(e) the reasons for not taking proper
action to prevent such accidents occur-
ring every now and then causing loss of
human life, pressure on fire-brigade and
other agencies and loss of Delhi Trans-
port Corporation property?

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z.R.ANSARI)

(a) Yes, Sir,

(b) One person was killed and 12
others including the bus crew were injured.

(c) Yes, Sir. The High Powered Acci-
dent Committee constituted by the DTC
and consisting of Jt. Director (Transport),
an Asstt. Commissioner of Police and
Asstt. General Manager of D.T.C. had
immediately investigated the accident and
expressed the view that the accident took
place due to the high speed of the bus
which went out of control of the driver.
Services of the driver have since been
terminated.

(d) No, Sir.

(e) There are a number of factors
responsible for motor accident. However,
the D.T.C. has taken the following mea-
sures to check the accidents involving its
buses:-